

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2658
ANSWERED ON:18.03.2008
SEX RACKET
Murmu Shri Hemlal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any complaints regarding promoting of sex racket by personnel of Para Military Forces (PMF) including Border Security Force (BSF);
- (b) if so, the total number of such cases registered by the Government during each of the last three years, force-wise;
- (c) the action taken by the Government against the accused persons; and
- (d) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI SRIPRAKASH JAISWAL)

- (a) & (b): On the basis of a complaint, a case was registered by CBI against a BSF officer in 2006.
- (c): The officer has been suspended with effect from 07.06.2006. The case is subjudice in the Court of District and Sessions Judge, Chandigarh.
- (d): Measures like setting up of vigilance branches, regular briefing of officers and personnel, surprise checks, and other preventive and surveillance measures, have been taken.